

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOTAK URJA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Kotak Urja Private Limited
2.	Date of incorporation of corporate debtor	10-09-1997
3.	Authority under which corporate debtor is incorporated /registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40100MH1997PTC110591
5.	Address of the registered office and principal office (if any) of corporate debtor	311 Lotus House 33a , Vithaldas Thackersey Marg, New Marine Lines Mumbai Maharashtra- 400020
6.	Date of closure of Insolvency Resolution Process	03-10-2022
7.	Liquidation commencement date of corporate debtor	03-10-2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Raman Devarajan Reg. No.: IBBI/IPA-002/IP-N00323/2017-2018/10928
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 12, ICT SQ, RA Kidwai Road, Matunga, Mumbai City, Maharashtra, 400019. Email Id:

		devarajan.raman@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Off. No. 9, 2 nd Floor, 22 Rajabahadur Mansion, Mumbai Samachar Marg, Mumbai-400001 Email Id: ip.kotakurja@gmail.com
11.	Last date for submission of claims	02-11-2022

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Kotak Urja Private Limited on 03-10-2022.

The stakeholders of Kotak Urja Private Limited are hereby called upon to submit their claims with proof on or before 02-11-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



IBBI Reg. No: IBBI/PA-002/IP-N00323/2017-2018/10928

Liquidator of Kotak Urja Private Limited

Date: 07-10-2022

Place: Mumbai